

(c) the steps Government propose to take to restart the turbine?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir. The cost of electricity generation by gas turbine at Kotah is much higher than that in hydel or steam power stations.

(b) The gas turbine was not operated from 16th June, 1966 because of high cost of generation. However, after part exemption to the duty on High-Speed Diesel Oil was granted, it was placed back into service from 13th April, 1967. But from 18th May 1967, the turbine had to be stopped again due to certain troubles in the machine.

(c) Replacement parts have been imported. The turbine is to be re-started shortly.

#### Oil Refinery at Haldia

- \*372. Shri D. C. Sharma:  
 Shri Ram Kishan Gupta:  
 Shri H. P. Chatterjee:  
 Shri S. C. Samanta:  
 Shri Yashpal Singh:  
 Shri N. S. Sharma:  
 Shri Ram Singh Ayarwal:  
 Shri Sharda Nand:  
 Shri Brij Bhushan Lal:  
 Shri Nukam Chand Kachwal:  
 Shri Onkar Singh:  
 Shri D. N. Patodia:  
 Dr. Ramesh Sen:  
 Shri C. C. Desai:  
 Shri K. Barua:  
 Shri Kashi Nath Pandey:  
 Shri C. K. Bhattacharyya:  
 Shri S. N. Maiti:  
 Shri Tridib Kumar  
 Chaudhuri:  
 Shri A. K. Kisku:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether negotiations for foreign collaboration to set up an oil refinery at Haldia have been completed;

(b) if so, the outcome thereof; and

(c) if not, the stage at which the matter stands at present?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) Does not arise.

(c) The matter is still under consideration.

#### Electronic Computers in Income-tax Department

\*373. Dr. Ramesh Sen:  
 Shri Dhireswar Kalita:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that accounting machines and electronic computers have been installed in important offices of the Income-tax Department;

(b) whether any reorganisation of work on the basis of any work study has been undertaken in the Department; and

(c) whether the employees' organisations have been consulted with regard to the installation of the accounting machines and computers as well as with the reorganisation of work?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) No Sir. The work relating to tax calculations in salary cases alone is being done through a mechanised process through the I.B.M. and other companies, on payment of charges.

(b) Yes, Sir. So far, the normal pattern of distribution and allocation of work amongst Income-tax Officers has been to assign to an Income-tax Officer all the functions to be performed in respect of a particular assessee or assesses within his jurisdiction. It has recently been decided to reorganise the work so as to introduce the functional system of working after a study of the working of the system in 4 ranges. This system will be ex-